

**Central Administrative Tribunal  
Ernakulam Bench**

CP(C)/180/00065/2019  
in O.A 809/2018

Monday, the 23<sup>rd</sup> day of September, 2019

**CORAM**

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member  
Hon'ble Mr. Ashish Kalia, Judicial Member**

P.C.Narayananadas  
JTO(C), BSNL  
Son of Late M.K.Kutty Sankara Menon  
Vaishnavam, MCLRA-138  
Museum Cross Lane, 12<sup>th</sup> Street  
Chembukkavu, Thrissur – 680 020  
Presently working as JTO(C), BSNL Civil Sub Division,  
Manjeri – 676 121  
Mob.9446015855, Email:[pcndas@gmail.com](mailto:pcndas@gmail.com)

- Petitioner

(By party-in-person)

Versus

1. Dr.Mathew P.T  
The Chief General Manager Telecom  
O/o CGMT, BSNL Kerala Circle  
Bharat Sanchar Nigam Limited  
PMG Junction, Trivandrum – 695 033
2. Shri.Sanjaykumar  
The Chief Engineer (Civil)  
BSNL Kerala Civil Zone, Admn Building  
First Floor, Manacaud P.O  
Trivandrum – 695 009

- Respondents

(By Advocate: Mr.S.Manu)

The CP(C) having been taken up on 23<sup>rd</sup> September, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (Oral)**

**Per: Mr.E.K.Bharat Bhushan, Administrative Member**

Party-in-person appeared and submitted that the order of this Tribunal has been complied with. A copy of the said order has been handed over by the learned counsel for the respondents. Accordingly, CP(C) is closed. Notices shall stand discharged.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

SV

**List of Annexures**

Annexure P-1 - Order of this Tribunal on O.A 809/2018

Annexure P-2 - Copy of the letter in which option called from JTOs(C) by BSNL on 8.5.2019.

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